

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 154 of 2012**

**Dated : 16<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Raj West Power Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay  
Mr. Ishita for R-1  
Mr. P.N. Bhandari for R.2 to 4

**ORDER**

The learned counsel for the Appellant is filing Memo in the Registry after serving copy on the other side.

The learned counsel for the Respondents wants to get instructions with regard to that Memo.

Post the matter for further hearing on **09.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*